

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

WRIT PETITION (CIVIL) NO.30036 OF 2019

PETITIONER/:

V.GOVINDANKUTTY,
MANAGING PARTNER,
DIVYA METAL INDUSTRIES, CHELAKODE P.O.,
PAZHAYANNUR, THRICHRUR DISTRICT - 680 587
RESIDING AT VELLAMKANDATH HOUSE, ENGAKKAD P.O.,
WADAKKANCHERY, THRISSUR

BY ADV.MILLU DANDAPANI

RESPONDENTS/ RESPONDENTS :

1. DIRECTOR, DIRECTORATE OF MINING AND GEOLOGY,
KESAVADASAPURAM, PATOM PALACE P.O.,
THIRUVANANTHAPURAM - 695 004
2. DISTRICT COLLECTOR, COLLECTORATE,
AYYANTHOLE, THRISSUR - 680 003
3. DISTRICT GEOLOGIST,
DEPARTMENT OF MINING AND GEOLOGY,
DISTRICT OFFICE, CHEMPUKAVU, THRISSUR - 680 020
4. M.C.KISHORE, S/O. CHELLAPPAN, AGED 43 YEARS,
NOW THE DISTRICT GEOLOGIST,
DEPARTMENT OF MINING AND GEOLOGY,
DISTRICT OFFICE, CHEMPUKAVU, THRISSUR - 680 020

R1-R3 BY SRI.RANJITH THAMPAN, ADDL.AG
SMT.DIVYA C.BALAN, GOVERNMENT PLEADER
SRI.NANDAGOPAL S KURUP (ADVOCATE COMMISSIONER)

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

W.P.(C) No.30036 of 2019

Dated this the 8th day of May, 2020

ORDER

Learned counsel for the petitioner seeks time to file reply to the objection filed by the Prosecutor for the third respondent-Geologist. Time granted. Post after vacation.

ASHOK MENON
JUDGE

rmm